

**Central Administrative Tribunal, Lucknow Bench, Lucknow**  
**CCP No. 102 of 2009 in O.A. No. 114/2009**

This the 20<sup>th</sup> day of October, 2010

**Hon'ble Shri Justice Alok Kumar Singh, Member (J)**  
**Hon'ble Sri S.P.Singh, Member (A)**

Bal Krishna Mishra aged about 27 years son of late Sri Sabha Bahadur Mishra resident of village - Gedaura, Post Office- Motiganj, District- Sultanpur.

Applicant

By Advocate: None

Versus

1. Sri Rameshwari Nanda Chief Post Master General, West Bengal Circle, Yogayog Bhawan, Kolkatto.
2. Sri Ashok Maity, Senior Superintendent of Post Offices, Central Kolkatta Division, Kolkata-700007.

Respondents

By Advocate: Sri S.P. Singh

**ORDER (DICTATED IN OPEN COURT)**

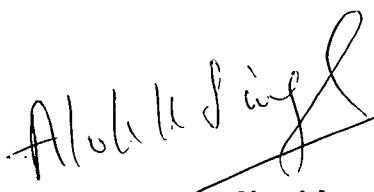
**By Hon'ble Sri Justice Alok Kumar Singh, Member (J)**

List revised. No body is responding for the applicant.  
Sri S.P. Singh learned counsel for respondents is present.

2. It is pointed out that as mentioned in para 3 and 4 of compliance report, after receiving the order passed by this Tribunal, the case of the applicant was duly considered by CRC and an order dated 8.2.2009 was passed after considering all aspects of the matter. The committee felt that compassionate appointment is not justified to the applicant and therefore, the case was rejected vide order dated 8.2.2009 (Annexure -1). He submits that thus, the compliance has already been made and therefore, the notices may be discharged. There is nothing on record to controvert the aforesaid averment made in the compliance affidavit. Therefore, notices are discharged and CCP is disposed of accordingly. No costs.

  
(S.P.Singh )  
Member (A)

HLS/-

  
(Justice Alok Kumar Singh)  
Member (J)